

ITEM NO.60

COURT NO.3

SECTION PIL

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION (CIVIL) NO. 881 OF 2013
(For prel. hearing)

SHIV SAGAR TIWARI Petitioner(s)

VERSUS

SECRETARY GENERAL, S.C.I. & ORS. Respondent(s)

(With appln(s) for directions, permission to appear and argue
in-person and office report)

Date: 06/01/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s) Petitioner-In-Person.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Permission to appear and argue in-person is allowed. The
writ petition is dismissed.

(A.S. BISHT)
A.R.-CUM-P.S.

(VINOD KULVI)
ASSTT. REGISTRAR